

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

113. I.A. 1620/2022 (60(5)

In

C.P.(IB)-4301(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.07.2024**

NAME OF THE PARTIES: BMW Financial Services Private Limited
V/s.
S K Wheels Private Limited

Appearance

For CGST Dept. : Devrvat Singh I/b Sangeeta yadav for CGST Dept.

For Respondent : None Appeared

SECTION 07 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

On the request of the Applicant, matter is adjourned to **07.08.2024**.

Sd-

CHARANJEET SINGH GULATI
Member (Technical)
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Sd-

LAKSHMI GURUNG
Member (Judicial)